

THE INCOME TAX APPELLATE TRIBUNAL
"E" Bench, Mumbai
Before Shri Shamim Yahya (AM) & Shri Amarjit Singh(JM)

I.T.A. No. 6817/Mum/2014 (Assessment Year 2010-11)

Mr. Sonu Nigam Namah, Next to Jade Building Juhu Versova Link Road,7 Bunglow Andheri West Mumbai-400 053.	Vs.	ACIT 11(1) Room No. 439 4 th Floor Aayakar Bhavan M.K. Road Mumbai-400 020.
PAN : AAAPN3947K (Appellant)		(Respondent)

CORRIGENDUM

This corrigendum is being issued to correct the name of the counsel of the assessee in the cause title of the order passed by the Tribunal in ITA No. 6817/Mum/2014 dated 16.5.2019 are corrected as under :

In the cause title of the order the name of the counsel of the assessee read as "**Shri Sanjeev M. Shah**" in place of Shri Sanjeev M. Jain.

Sd/-
(AMARJIT SINGH)
JUDICIAL MEMBER

Sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER

Mumbai; Dated : 1/8/2019

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. The CIT(A)
4. CIT
5. DR, ITAT, Mumbai
6. Guard File.

//True Copy//

BY ORDER,

(Assistant Registrar)
ITAT, Mumbai

PS